

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2597  
ANSWERED ON:09.12.2014  
CRIME AGAINST SC ST WOMEN  
Reddy Shri Midhun

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Commission for Women has recently expressed concern over the safety of women particularly on the gang-rape incidents of Scheduled Caste/Scheduled Tribe women in Uttar Pradesh and Delhi;
- (b) if so, the details thereof and the reaction of the Government along with the steps taken to avoid such incidents in future; and
- (c) the steps taken to make the laws more stringent for such crimes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Yes, Madam. The National Commission for women (NCW) has expressed concern over women security at different times in view of the incidents of gang-rape of women in Delhi and other States.

The Ministry of Home Affairs has also taken a series of measures to strengthen the security apparatus to contain incidents of crimes against women. The criminal Law (Amendment) Act 2013 has been enacted to comprehensively cover all aspects of crimes against women.

The Ministry of Home Affairs has been sanctioned a sum of Rs. 321.69 crore out of the Nirbhaya Fund to implement emergency response system to attend calls from women in distress and provide them immediate assistance.